

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER OF THE HEARING ON 12<sup>th</sup> February, 2024, 10:30 A.M.**

CP (IB) No. 111/CTB/2020, IA (IB) No. 18/CB/2024, IA (IB) No. 37/CB/2024

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**

**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

|                     |  |
|---------------------|--|
| Name of the Company | Indian Bank -Vs- OCL Iron & Steel Ltd. |
| Under Section       | 7 IBC                                  |

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Sahasransu Sourav, Adv  
 Mr. Shaunak Mitra, Adv. } IA18  
 Mr. Nipun Gautam, Adv. }  
 Mr. Arpit Sarangi, Adv. }  
 Mr. Supriyo Gole, Adv (IA37)

For Respondent (s)

Mr. Prakul Khurana, Adv. } IA18  
 Mr. Yash Tandon, Adv. }  
 Mr. Ankit Sareen, Adv }  
 Mr. Shantanu Das, Adv. } IA37  
 Mr. Ramashish Acharya, Adv. }

**ORDER**

**IA (IB) No. 18/CB/2024**

Ld. counsel Mr. Shaunak Mitra appeared for the applicant. Ld. counsel Mr. S. Sourav appearing for the R-2 represented that R-1 already filed a reply in e-mail but hardcopy is not received in the registry. At the request of R-1 counsel, a weeks' time is granted to file hardcopy. List the matter for hearing by 27.02.2024.

**IA (IB) No. 37/CB/2024**

Ld. counsel Mr. S. Sourav appeared for the Assenting Secured Financial Creditors. Ld. counsel Mr. Shantanu Das appeared for the R-1. Applicant is directed to issue notice to the other respondents and also to serve the copies upon the R-1 and other counsel appeared for the Assenting Secured Financial Creditors and ten days' time is granted to file a reply. List the mater on 27.02.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**